

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3402

ANSWERED ON:12.02.2014

VACANT RESIDENTIAL UNITS

Bali Ram Dr.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a large number of residential units in different categories of Postal-pool, MTNL-pool and BSNL-pool in various colonies of Delhi are lying vacant for the last three years as a result of which these three wings have to suffer heavy losses;
- (b) if so, the details thereof, colony-wise during the last three years and the current year along with the reasons therefor;
- (c) whether the cases of subletting of some residential units by the allottees have come to the notice of the Government; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SMT.) KILLI KRUPARANI)

(a) & (b) Residential units in different categories of Postal Pool, Mahanagar Telephone Nigam Limited (MTNL) Pool and Bharat Sanchar Nigam Limited (BSNL) Pool are lying vacant in Delhi. Details of these vacant residential units (colony-wise) are given in the Annexure. Some residential units are in a poor condition and are declared structurally dangerous/not livable.

(c) & (d) BSNL and MTNL have reported that cases of subletting of residential units by the allottees have been noticed. Punitive action as per rules is being taken by BSNL and MTNL.